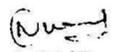


OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE PATIALA HOUSE
COURTS, NEW DELHI

ORDER

In pursuance to the letter bearing Endst. No. 552-556/DHC/Gaz.IIB/G-8/D.M./2024 dated 23.01.2024, received from Hon'ble High Court of Delhi, New Delhi, it is hereby ordered that Ld. Duty Magistrate of the day (including holidays), New Delhi District, New Delhi shall also be authorized to work as Metropolitan Magistrate during the Budget Session of Parliament from 31.01.2024 to 09.02.2024 or till the end of session (whichever is later) for the trial and disposal of cases of demonstrators who may be arrested during the Budget Session of Parliament from 31.01.2024 to 09.02.2024 or till the end of session (whichever is later) in accordance with law. The said Ld. Duty Metropolitan Magistrate may hold his/her court outside the Court Premises, after Court hours and also during Court Hours.

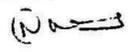

(Nabeela Wali)
Chief Metropolitan Magistrate
New Delhi District, Patiala House Courts

No. 271-286 /2024/CMM/PHC/New Delhi.

Dated 25.01.2024

Copy forwarded for information and necessary action :-

1. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi.
(Through Ld. District & Sessions Judge, Patiala House Court, New Delhi).
2. The Ld. District & Sessions Judge, Patiala House Court, New Delhi.
3. All the other Ld. District & Sessions Judges, Center (HQ), West / THC, North, North-West/Rohini, Shahdra, East, North-East / KKD, South-West / Dwarka, South, South-East / Saket, Delhi /New Delhi.
4. All the Ld. Chief Metropolitan Magistrates, Center, West / THC, North, North-West / Rohini, Shahdra, East, North-East / KKD, South-West / Dwarka, South, South-East / Saket, Delhi /New Delhi.
5. All the Ld. ACMMs, Patiala House Courts, New Delhi District.
6. The Concerned M.M.s, Patiala House Courts, New Delhi.
7. The Chief Prosecutor, New Delhi- District.
8. The D.C.P. New Delhi District with the request that necessary provision of transport and security for the Metropolitan Magistrate (as per Rosters), deputed for duty be made.
9. The Incharge, District Courts Web-Site Committee, Tis Hazari Courts, Delhi.
10. The Incharge, Computer Room, Patiala House Courts, New Delhi.
11. The Controlling Officer, Pool-Car, New Delhi.
12. The Care Taker, New Delhi District with the direction to affix the copies of the same at all the notice boards at Patiala House Courts Complex.
13. The Incharge, Lock-up, New Delhi.
14. The Incharge Cash Branch, New Delhi- District, Patiala House Courts.
15. The Secretary, N.D.B.A.


(Nabeela Wali)
Chief Metropolitan Magistrate
New Delhi District, Patiala House Courts